

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) No.320 of 2019**

**IN THE MATTER OF:**

**Late. Mona Aggarwal.**

**...Appellants**

**Versus**

**Ghaziabad Engineering Company Ltd & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates.**

**For Respondent: Mr. Simran Mehta with Mr. Javed Akhter and Mr. Rohit Puri, Advocates for Respondent No. 2 & 3.**

**O R D E R**

**04.03.2020** Heard learned counsel for the parties at length.

**Order reserved.**

**[Justice Mr. Jarat Kumar Jain]  
Member (Judicial)**

**[Mr. Balvinder Singh]  
Member (Technical)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

RK/ Kam/